# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **09.07.2025** (WEDNESDAY)

CHENNAI BENCH (HYBRID MODE)

### <u>10.30 AM</u>

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### In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

## Note: No Mention will be permitted without prior consent of the other side.

## For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 311/2025 For Stay IA No 925/2025 To dispense with IA No. 926/2025	Bhalakh Realtors Pvt Ltd & Anr. Vs Chennai Sheltrex Homebuyers Welfare Association (CSHBWA) & 2 Ors.	Ms. Arva Merchant	

## For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 301/2024 For Direction IA No. 796/2024 For Exemption IA No. 797/2024 For Stay IA No. 798/2024 Leave to file IA No. 1092/2024	Bhalakh Realtors Pvt Ltd & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & Anr.	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2

#### By order of Hon'ble Member (Judicial)

**Chennai Bench** 

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